

# HIMACHAL PRADESH THIRTEENTH VIDHAN SABHA

(Second Session)

Questions For Written Answers

Thursday, 15th March, 2018/24 Phalgun, 1939 (Saka)

----

[Chief Minister - Food, Civil Supplies & Consumer Affair Minister - MPP & Power Minister - Agriculture Minister - Rural Development & Panchayati Raj Minister and Forest Minister ].

Total No. of Questions - 4

----

## Alternative Agriculture Land

13 Sh. Rakesh Singha (Theog):

Will the **Chief Minister** be pleased to state that:-

(a) whether there is any policy of the government to provide alternative agricultural land to those farmers whose land is destroyed by any kind of natural calamity; and

(b) if yes, details be given?

----

## Construction of Roads

14 Sh. Harshwardhan Chauhan (Shillai):

Will the **Chief Minister** be pleased to state that during the last 3 years how much funds have been sanctioned under various heads for the construction of roads in PWD division Shillai; latest position of each road be given?

----

## Implementation of BADP

15 **Sh. Jagat Singh Negi (Kinnaur):**

Will the **Agriculture Minister** be pleased to state that whether any committee has been constituted for implementation of BADP in Kinnaur and Lahaul & Spiti districts; if yes, details be given?

----

## Loss of Private Land

16 **Sh. Rakesh Singha (Theog):**

Will the **MPP & Power Minister** be pleased to state that:-

(a) whether it is fact that agricultural land has been destroyed due to construction of Karcham Wangtoo Hydrel Project in the surrounding area including Urni village; and

(b) if yes, what action has been taken by the government to compensate the farmers?

----

Shimla : 171004.

Dated: 28th February, 2018.

Sunder Singh Verma,

Secretary.